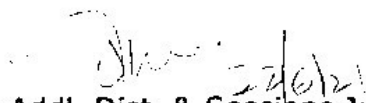


**IV Addl. Dist. & Sessions Judge, Doddaballapura.**

**Cause List date: 23.06.2021**

<b>Morning Session</b>	<b>Afternoon Session</b>
<b>EVIDENCE</b>	<b>NOTICE</b>
1. P and SC10029/2020	1. M.V.C.97/2018
2. SC10013/2018	2. R.A.10002/2020
3. SC10034/2019	3. Misc10120/2020
	4. A.P.10010/2021
<b>ARGUMENTS/ REPLY</b>	5. A.P.10011/2021
4. A.P.10107/2020	6. A.P.10012/2021
5. A.P.10045/2020	7. A.P.10013/2021
6. A.P.10046/2020	8. A.P.10014/2021
7. A.P.10047/2020	9. A.P.10015/2021
8. A.P.10002/2020	10. A.P.10016/2021
9. A.P.10034/2020	
10. CRL.A10003/2018	<b>OBJECTION</b>
11. CRL.A10005/2018	11. M.C.10086/2020
12. CRL.A10005/2019	12. R.A.10003/2020
	13. G and WC10001/2021
<b>OBJECTION</b>	
13. CrI.Misc.10148/2021	<b>ARGUMENTS</b>
14. CrI.Misc.10150/2021	14. M.V.C.11/2020
<b>A/S u/s 313 CrPC</b>	<b>ORDERS</b>
15. SC 6/2011	15. CrI.Mis. 10149/2021

  
IV Addl. Dist. & Sessions Judge,  
Doddaballapura.

**Cause List**  
**IN THE COURT OF ADDL. SENIOR CIVIL JUDGE & JMFC., DODDABALLAPURA.**  
**Cases listed morning session on 23-06-2021**

Sl.No.	Cases Nos.	Advocate	
		Plaintiff Advocate	Defendant Advocate
1	O.S.No.110/2015	SN	JBD
2	O.S.No.308/2014	ANL	BCJ
3	O.S.No.383/2017	TGV	-
4	O.S.No.391/2017	MKM	-
5	O.S.No. 348/2017	BNN	-
6	O.S.No.336/2017	HVS	VV
7	O.S.No.335/2017	HVD	VV
8	O.S.No.86/2019	HM	RM
9	O.S.No.386/2015	PM	GG
10	O.S.No.235/2015	VT	VSK
11	O.S No. 156/2015	SM	SRSP
12	O.S No. 23/2019	MMR	JK
13	O.S No.72/2018	TNB	GS
14	O.S No. 426/2017	TNB	MRS
15	O.S No. 421/2017	CGR	BSK

**Cases listed afternoon session on 23-06-2021**

Sl.No.	Cases Nos.	Advocate	
		Plaintiff Advocate	Defendant Advocate
1	O.S No. 123/2019	ANG	TJS
2	O.S No. 143/2019	NMM	-
3	O.S NO. 184/2019	RM	-
4	O.S No. 179/2019	DKL	RM
5	O.S NO. 116/2019	BLN	SAK
6	O.S NO. 463/2019	MM	JBD
7	O.S No. 130/2019	KNSK	GV
8	O.S NO.258/2021	PR	-
9	O.S NO. 228/2021	RBG	-
10	O.S NO. 226/2021	RBG	-
11	O.S NO. 30/2021	UFK	-
12	O.S No. 28/2021	MBS	MGV
13	O.S No.398/2020	RMR	DSH
14	O.S NO. 296/2020	VS	-
15	O.S NO. 174/2020	RBG	-

(N.B.Shaikh)  
Addl. Senior Civil Judge & JMFC,  
Doddaballapura.

IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA  
SOP CAUSE LIST DATED 23.06.2021

MORNING SESSION		
Sl. No.	Case No.	Stage
1	CC 964/2016	Summons
2	CC 5249/2020	Summons
3	CC 184/2015	Summons
4	CC 491/2016	Summons
5	CC 1180/2016	Summons
6	OS 309/2017	Steps
7	OS 461/2018	P/Evidence
8	OS 321/2012	P/Evidence
9	OS 465/2018	Steps
10	OS 291/2019	A/P/C
11	OS 557/2019	P/Evidence
12	OS 333/2018	P/Evidence
13	EP 3/2015	Say
14	OS 81/2021	Summons
15	OS 211/2021	W/s
AFTERNOON SESSION		
1	OS 371/2017	L/w
2	OS 513/2018	Steps
3	OS 341/2020	Add. W/s
4	EX 3/2021	Notice
5	OS 229/2018	Issues
6	P&SC 1/2018	Evidence
7	OS 233/2018	P/Evidence
8	OS 173/2018	Steps
9	OS 209/2014	Evidence
10	OS 451/2019	Steps
11	OS 495/2014	Evidence
12	OS 75/2015	P/Evidence
13	OS 177/2015	Steps
14	OS 329/2015	Evidence
15	OS 61/2015	Evidence

Note: These matters will be heard through VC only

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VC link: <https://meet.jit.si/pcjdbpura>

*22-6-21*  
Pri. Civil Judge & JMFC  
Doddaballapura

23.06.2021

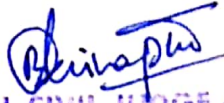
ACT. D.B. Pura.

Morning Session

Afternoon Session.

1. ce 490/07
2. v 492/07
3. v 297/08
4. v 474/08
5. v 48/09
6. v 941/13
7. v 938/13
8. v 533/16
9. v 1255/17
10. v 574/18
11. v 1229/19
12. ce 1036/13
13. os 06/16
14. v 64/17
15. v 306/17
16. ce 446/13

1. ce 323/08
2. v 38/11
3. v 178/12
4. v 485/12
5. v 976/13
6. v 198/13
7. v 1008/14
8. v 1007/15
9. v 245/15
10. v 900/15
11. os 104/14
12. v 74/18
13. v 334/18
14. v 186/18
15. v 238/18

 22/6/2021  
ADDL CIVIL JUDGE & JMFC  
DODDABALLAPUR - 561 203.